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Date: 15/11/2025

(2024) 04 MAD CK 0236

Madras High Court

Case No: Criminal Original Petition No. No.10295 Of 2024

M.Balakrishnan APPELLANT

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State RESPONDENT

Date of Decision: April 29, 2024

Acts Referred:

• Indian Penal Code, 1860 - Section 406, 420

Hon'ble Judges: Dr. G.Jayachandran, J

Bench: Single Bench

Advocate: G.Mageshkumar, S.Udaya Kumar

Final Decision: Disposed Of

Judgement